

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

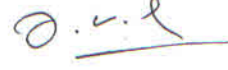
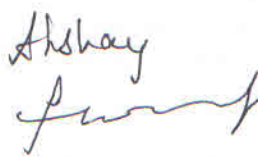



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 27/16, IA 29/16 & IA 34/16 & IA 50/17 in TP 83/16	Hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | | |
|----|--|-----------------------------------|---|
| 1. | G. V. RAO & co
Chartered Accountants | JNR 687 |  |
| 2. | Akshay Jain for
HLP 903678928 | Respondent No.5 |  |
| 3. | R. Swamy Reddy | Respondent 2
(Party in Person) |  |
| 4. | YELAMANCHILI PRASAD
Advocate
99440977194 | Apparition for R-1,3,4 |  |
| 5. | K.V.SHYAMA PRASADA
Imp Leading Applicant | |  |

P.T.O.

Shri Yelamanchili Prasad, Advocate filed vakalat for R-1,3 and 4. R-2 is present in person. Counsel for R-5 is present. Counsel for R-6 and R-7 is also present. Counsel for R-1,3 and 4 who was already on record filed memo withdrawing vakalat for R-1,3 and 4 in whose place Shri Yelamanchili Prasad has filed vakalat today. Counsel for petitioner in IA 27/17 is present.

IA 27/17 is listed today. Counsel for R-1 (petitioner in the main petition) reported that he has already filed objections on behalf of R-1. Counsel for other respondents who are R-6 and R-7 in the main petition reported that he would file objections. Counsel for R-1,3 and 4 in the main petition who are also respondents in IA 27/17 reported that they have no objection for impleading the petitioner in IA 27/17. Counsel for R-5 in the main petition who is also a party in IA 27/17 has also no objection.

List it on 18.07.2017.



MEMBER (J)



MEMBER (T)